

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2020

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 177/BB/2020	For admission	Sec 9 of I&B code 2016	Allegis Service(India) Pvt Ltd	Indus Law	M/s Cryptgraph Technologies Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

LOMESH KUMAR NIDUMURI - Adv.

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Lomesh Kiran Nidumuri, learned Counsel for the Petitioner through Video Conference. None appears for the Respondent.

Learned Counsel for the Petitioner submits that notice has been served. No objections are filed by the Respondent. Learned Counsel for the Petitioner requested to serve the notice one more time and is permitted to serve the notice on the Respondent and file proof of service well before the next date of hearing.

Post the case 'for hearing' on 02.09.2020.


Member (T)
Verified

Krishna


Member (J)

Court Officer